

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NOS. 5200-5201 OF 2014

WITH

CRIMINAL MISC. PETITION NOS. 13713-13714 OF 2014

(Application for bail)

Shahroz Ali & Ors.

...Petitioners

VERSUS

State of Uttar Pradesh

...Respondent

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 25th July, 2014 when the Court was pleased to pass the following order:

"Issue notice on the special leave petition."

Accordingly Show Cause Notice was issued to the Respondent/State by registered post A.D. on 13th August, 2014.

Mr. Abhishth Kumar, Advocate has on 9th September, 2014 filed Vakalatnama/Appearance and has on 10th November, 2014 filed Counter Affidavit on behalf of Respondent/State. Copy of Counter Affidavit has been included in SLP paper books for kind perusal of the Hon'ble Court.

Service of Show Cause Notice is complete.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 2nd day of December, 2014.

Sd/-

ASSISTANT REGISTRAR

COPY TO:

Mr. Arvind Kumar Gupta, Advocate
28, Lawyer's Chambers, S.C.I., N.D.

Mr. Mr. Abhishth Kumar, Advocate

203, New Lawyer's Chambers, S.C.I., N.D.

ASSISTANT REGISTRAR

C4/dk Encl. : As above